

BENCH-I

D/O

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

113

Appeal No. 676/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th February 2018, 10.30 A.M

Name of the Company	Sunil Kumar Dharuka -Vs- ROC, W.B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

The matter was already disposed of. It was wrongly listed today. It is recorded.

Sd

(Jinan K.R.)
Member (J)